

राष्ट्रीय हरित अधिकरण/National Green Tribunal
प्रधान न्याय पीठ/ Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/FaridKot House, Copernicus Marg
नयी दिल्ली/New Delhi - 110 001

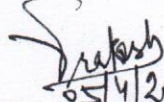
NGT/(PB)/763/Admin/138

Dated: 05-04-2023

ORDER

In pursuance of Order No.279/Confid./2023/II-2-1/2023 dated 31/03/2023 issued by Ld. Registrar General, Hon'ble High Court of Madhya Pradesh, Sh. Mukesh Kumar working as Registrar, National Green Tribunal, Central Zone Bench, Bhopal on deputation basis, is hereby repatriated to his parent department, i.e. Hon'ble High Court of Madhya Pradesh and consequently, Sh. Mukesh Kumar stands relieved from his duties w.e.f. 6/4/2023 (A.N.).

This issues with the approval of Competent Authority.



05/4/2023
(Vidya Prakash)
Registrar General

To

Sh. Mukesh Kumar,
Ld. Registrar, NGT, CZB, Bhopal

Copy to:-

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial and Hon'ble Member, NGT, PB, Delhi
3. Ld. Registrar General, Hon'ble High Court of Madhya Pradesh
4. PA to Registrar General, NGT (PB), New Delhi
5. PA to Deputy Registrar, NGT (PB), New Delhi
6. The Divisional Head, P&L Division, MoEF&CC, IPB, Jor Bagh, New Delhi
7. The Pay and Accounts Officer, MoEF&CC, IPB, Jor Bagh, New Delhi
8. Computer Section, NGT (PB), New Delhi for updating of NGT Website
- 9.. RTI Cell
10. Personal File
11. Guard File


05/4/2023
(Vidya Prakash)
Registrar General